

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-29/2007/2638/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
P.O., STAT, Assam & Member, MACT No.1,
Kamrup(M),
Guwahati.

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Dated Guwahati the 10 April, 2025

Sub: **Station leave.**

Ref:- Your letter No. MACT/1923/2025 dtd. 05.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 12.04.2025 till the evening of 16.04.2025.** During your absence, the Member, MACT No.2, Kamrup(M), Guwahati, and in his absence, Member, MACT No.3, Kamrup(M), Guwahati, and in his absence, the District & Sessions Judge, Kamrup(M), and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

— Sd —

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-29/2007/2639⁻²⁶⁴²/A, dated , 10-04-2025
Copy to :

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. The Member, MACT No.2, Kamrup(M), Guwahati.
3. The Member, MACT No.3, Kamrup(M), Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.

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10.04.25
JT. REGISTRAR (VIGILANCE)